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O.A. No. 435 of 2008

Order dated: 06.09.2010

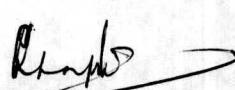
CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Heard Mr. B.S. Tripathy, Ld. Counsel for the applicant and Mr. D.K.Behera, Ld. Additional Standing Counsel appearing for the Respondents.

Mr. Tripathy submits that the applicant has already filed a Criminal Revision Petition in the Hon'ble High Court of Orissa, which is pending for decision and, according to him, the decision will have ~~the~~ effect on the case of the applicant regarding release of pension. Hence, he prays that he may be permitted to withdraw this Original Application. At this stage, he also seeks liberty to file any application in future, if so advised.

As prayed for, the Original Application is dismissed as withdrawn.

  
MEMBER (A)